

THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH

Item 37

IA No. 1356/23, 1366/23, 1758/23, 1759/23, 1763/23  
&  
COCP No. 11/2023  
In

CP(IB) No. 197/Chd/HP/2021  
(Admitted)

Under Section 10, IBC 2016  
R 56, & 154 NCLT 2016  
425, CA 2013

**In the matter of:-**

UR Sinter Pvt. Ltd.

..Petitioner

**Present:** Mr. Sumer Singh Brar, Advocate for the applicant in IA Nos.1366/2023,  
1366/23, 1758/23, 1759/23, 1763/23.  
Mr. Neeraj Sharma, Advocate for the respondent in IA Nos.1366/2023,  
1366/23, 1758/23, 1759/23, 1763/23.

**IA No.1366/23**

At the joint request of learned counsel for the parties, list the matter on  
21.08.2023.

**IA No.1365/23 & COCP No. 11/2023**

A date is jointly requested by the learned counsel for the parties, list the matter  
on 22.09.2023.

**IA No.1758/23**

This application has been filed for placing on record the 10<sup>th</sup> & 11<sup>th</sup> progress  
report for the period 01.06.2023 to 30.06.2023. The same is taken on record subject to  
just exceptions. Thus IA No.1758/2023 is disposed of accordingly.

**IA No.1759/23**

This application has been filed for placing on record the 6<sup>th</sup> and 7<sup>th</sup> progress report for the period of 01.04.2023 to 30.04.2023. The same is taken on record subject to just exceptions. Thus IA No.1759/2023 is disposed of accordingly.

**IA No.1763/23**

This application has been filed for placing on record the 8<sup>th</sup> and 9<sup>th</sup> progress report for the period 01.05.2023 to 31.05.2023. The same is taken on record subject to just exceptions. Thus IA No.1763/2023 is disposed of accordingly.

Sd/-  
**(Subrata Kumar Dash)**  
**Member (Technical)**

August 08, 2023  
PRF

Sd/-  
**(Harnam Singh Thakur)**  
**Member (Judicial)**